

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF NEW CHENNAI TOWNSHIP PRIVATE LIMITED-
CIN: U45202TN2006PTC059295**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	New Chennai Township Private Limited
2.	Date of incorporation of Corporate Debtor	24/03/2006
3.	Authority under which Corporate Debtor is incorporated / registered	Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U45202TN2006PTC059295
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Seekanakuppam Village, Cheyyur, Kancheepuram, Tamil Nadu-603305
6.	Insolvency commencement date in respect of Corporate Debtor	05/07/2019
7.	Estimated date of closure of Insolvency Resolution Process	01/01/2020
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	L K Sivaramakrishnan IBBI/IPA-001/IP-P00045/2017-18/10119
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: 1/4 Rangas, Fourth Main Road, R A Puram, Chennai-600 028 Mail ID: Lks@rvkassociates.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 1/4 Rangas, Fourth Main Road, R A Puram, Chennai-600 028 Mail ID: newchennai.cirp@rvkassociates.com
11.	Last date for submission of claims	19/07/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. S. Santha Kumar: IBBI/IPA-001/IP-P00930/2017-2018/11549 2. C K Krishnamachari: IBBI/IPA-001/IP-P00977/2017-2018/11607 3. J Velayudham: IBBI/IPA-001/IP-P01112/2017-2018/11663



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: 1. S. Santha Kumar: B6, II Floor, Gems Court14, Khader Nawaz Khan Road Nungambakkam, Chennai- 600034 Mail Id: santha@kandv.in 2. C K Krishnamachari: Old No 109 New No 30, II floor, T P Koil Street, Triplicane, Chennai- 600014 Mail Id: ckkchari@gmail.com 3. J Velayudham : Old No 20, New No 6, Sivaraman Street, Mandavali, Chennai- 600004. Mail Id: velayudhamj@gmail.com
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the New Chennai Township Private Limited (CIN:U45202TN2006PTC059295) on 05th July, 2019.

The creditors of New Chennai Township Private Limited (CIN:U45202TN2006PTC059295) are hereby called upon to submit their claims with proof on or before 19th July, 2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class of Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06/07/2019

Place: Chennai



Handwritten signature of L K Sivaramakrishnan

L K Sivaramakrishnan

IBBI/PA-001/IP-P00045/2017-18/10119



CORRIGENDUM

This has reference to **FORM A- PUBLIC ANNOUNCEMENT made for NEW CHENNAI TOWNSHIP PRIVATE LIMITED – CIN: U45202TN2006PTC059295** on 08th July, 2019 in Chennai Edition of Times of India and Dinamani Publications respectively. In the advertisement, there has been an inadvertent mistake in the physical address of the **authorized representatives (1) and (3)** in mentioned in 'Point 14(b) Details of authorized representatives'. It has to be read as;

1. S. Santha Kumar: **Suite No.108, First Floor, Kavery Complex 96, Nungambakkam High Road, Chennai, Tamil Nadu- 600034.** Mail Id: santha@kandv.in
3. J. Velayudham: **Suite No.108, First Floor, Kavery Complex 96, Nungambakkam High Road, Chennai, Tamil Nadu- 600034.** Mail Id: velayudhamj@gmail.com

-Sd-

Date: 09/07/2019

Place: Chennai

L K Sivaramakrishnan

IBBI/IPA-001/IP-P00045/2017-18/10119

Mail Id: Lks@rvkassociates.com